

[Shri Datar]

(vi) Notification No 13/18/56-AIS (III)-A, dated the 24th May, 1957, making certain amendments to the Indian Police Service (Pay) Rules, 1954

(vii) Notification No 13/23/56-AIS (III), dated the 4th June 1957, making certain amendment to Schedule III of the Indian Police Service (Pay) Rules, 1954

(viii) Notification No 13/27/57-AIS (III)-A, dated the 25th June, 1957, making certain amendments to Schedule III of the Indian Administrative Service (Pay) Rules, 1954

[Placed in Library See No S-103-58]

AMENDMENTS TO REPRESENTATION OF PEOPLE (CONDUCT OF ELECTIONS AND ELECTION PETITIONS) RULES

The Minister of Law (Shri A. K. Sen). I re-lay on the Table, under sub-section (3) of section 169 of the Representation of the People Act, 1951, a copy of each of the following Notifications, making certain further amendments to the Representation of the People (Conduct of Elections and Election Petitions) Rules, 1956

(i) S R O No 3068, dated the 14th December, 1956

(ii) S R O 412, dated the 4th February, 1957

(iii) S R O 2719, dated the 16th November, 1956

[Placed in Library See No S-104/57]

AMENDMENTS TO REPRESENTATION OF PEOPLE (PREPARATION OF ELECTORAL ROLLS) RULES

Shri A. K. Sen: I re-lay on the Table under sub-section (3) of section 28 of the Representation of the People Act, 1950, a copy of the Notification No S R O 140 dated the 10th January, 1957, making certain amendment to the Representation of the People (Preparation of Electoral Rolls) Rules, 1956

[Placed in Library See No S-105/57]

AMENDMENTS TO REPRESENTATION OF PEOPLE (PREPARATION OF ELECTORAL ROLLS) RULES

Shri A. K. Sen: I lay on the Table under sub-section (3) of section 28 of the Representation of the People Act, 1950, a copy of the Notification No S R O 1985 dated the 13th June, 1957, making certain further amendments to the Representation of the People (Preparation of Electoral Rolls) Rules, 1956

[Placed in Library. See No S-106-57]

AMENDMENTS TO REPRESENTATION OF PEOPLE (CONDUCT OF ELECTIONS AND ELECTION PETITIONS) RULES

Shri A. K. Sen: I lay on the Table under sub-section (3) of section 169 of the Representation of the People Act, 1951, a copy of the Notification No S R O 1993A dated the 18th June 1957, together with an erratum dated the 16th July 1957, making certain further amendments to the Representation of the People (Conduct of Elections and Election Petitions) Rules, 1956

[Placed in Library See No S-107/57]

NOTIFICATIONS UNDER SEA CUSTOMS ACT

The Deputy Minister of Finance (Shri B. R. Bhagat). I lay on the Table a copy of each of the following Notifications under sub-section (4) of section 43-B of the Sea Customs Act, 1878

(1) No S R O 1581, dated the 18th May, 1957

(ii) No S R O 1582, dated the 18th May, 1957 containing the Customs Duties Drawback (Copper dusting preparation) Rules 1957.

[Placed in Library See No S-108/57]